

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No 419/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Prakash Assignment Pvt Ltd		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

B. U. Nair

B. Nair & company

*[Signature]*  
10/10/2017

**ORDER**

Ld. Pr. CS for the petitioner has filed this petition u/s. 252(3) of the Companies Act, 2013.

Let notice be issued to the Registrar of Companies for filing reply within 30 days from today with a copy in advance to the petitioner.

List on 14/11/2017.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(Vijai Pratap Singh)  
Member (J)